

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2005/2163/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Munmun B. Sarma,
Additional District and Sessions Judge , Nalbari,
cum i/c District and Sessions Judge, Nalbari.

Dated Guwahati the 2nd April, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/1881 Date 01.04.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.04.2022 & 12.04.2022 along with station leave permission, with the official vehicle, at own cost, from the afternoon of 09.04.2022 till the early morning of 18.04.2022.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-60/2005/2164/A, dated 02.04.2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)